

(b) Does not arise.

Tata for Power Generation in Kerala

7168. SHRI C.P. MUDALAGIRIYAPPA:
Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Tatas have offered to set up a new company in the joint sector for setting up power generation projects in Kerala;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) No such proposal has been received by Government.

(b) and (c). Do not arise.

Satluj-Yamuna Link Canal-

7169. SHRI RAO RAM SINGH:
SHRI SHARAD DIGHE:
SHRI S.N. VEKARIA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the total length of Satluj-Yamuna Link canal in Punjab territory and the portion completed so far;

(b) whether the Union Government have now taken up the Government of Punjab for its early completion which has long been delayed, due to political uncertainty;

(c) whether the Government have fixed any time limit for the completion of this project;

(d) if so, the time by which this project is likely to be completed so that the people of southern Haryana get its benefit; and

(e) if not, the reasons thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Sy. Canal passing through Punjab has a length of 121 Km. About 97% of the earthwork, 95% of the linking work and 86% of the structures were completed by July '90 when construction work came to a halt following killing of the Chief Engineer and a Supdt. Engineer of the Project.

(b) The Government of Punjab has already been advised to engage appropriate agency/agencies to complete the balance work. Chief Minister, Punjab, has been addressed by the Minister of Water Resources recently requesting him to expeditiously take all necessary steps required to resume the work.

(c) to (e). The time scheduled for completing the project will depend upon nature and capacity of the new agency/agencies to be engaged by the Government of Punjab.

Solar Power during Eighth Plan

7170. SHRI M.R. KADAMBUR JANARTHANAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the new proposals on solar power to be considered during the Eighth Five Year Plan;

(b) the funds allocated for the purpose; and

(c) the targets, if any, fixed for the same?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATHRAI): (a) to (c). The programme to be implemented during the Eighth Five Year Plan, the targets to be achieved and funds allocated for this purpose have not yet been finalised.

[*Translation*]

Exchange of Films with Pakistan and China

7171. SHRI SURYA NARAIN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal for the mutual exchange of movies with Pakistan and China;

(b) if so, the details of the said scheme; and

(c) the time by which a decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). There is no proposal for mutual exchange of films with Pakistan. India exports films in a small way to China and also imports films from China. India and China regularly participate in International Film Festivals organised in their respective countries. A Chinese film week was held in New Delhi and Bombay during October-November 1990. A Retrospective of Raj Kapoor's films has been recently organised in China from 30th March to 10th April, 1992. However, neither Indian film week has been organised in Pakistan nor Pakistani films have participated in the Indian International Film Festivals in the past 3 years.

(c) While the efforts are on to increase film trade with China, it is not opening up with Pakistan because Pakistan is not encourag-

ing import of Indian films. However, there is no ban on Pakistani films being imported into India.

[*English*]

Conversion of Exchanges Into Electronic in Maharashtra

7172. SHRI SHANKARRAO KALE:
SHRI VILASRAO NAGN-
ATHRAO GUNDEWAR:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of telephone exchanges in Maharashtra with STD facility at present and the number of electronic exchanges out of them;

(b) whether the Government propose to convert the remaining telephone exchanges into electronic exchanges during 1992-93;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Sir, the details of Telephone Exchanges in Maharashtra having STD facility at present are given in the attached Statement I.

Out of them 140 are electronic exchanges.

(b) to (d). Sir, it is proposed to convert 24 telephone exchanges into electronic exchanges during 1992-93, the details are given in the attached Statement -II. For the remaining exchanges the replacement programme during the 8th Five Year Plan will be based on the Draft 8th Five Year Plan objectives Viz. the replacement of manual exchanges, Electro-Mechanical MAX-III and MAX -II (Line Finder Type) besides other exchanges which are life expired.